

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2019-2020)**

**SEVENTEENTH LOK SABHA**

**18**

**EIGHTEENTH REPORT**

**Action Taken by Government on the Recommendations/  
Observations made by the Committee in their Thirty Eighth  
Report (Sixteenth Lok Sabha) on Report on delay in laying of the  
Annual Reports and Audited Accounts of the National Institute of  
Technology, Meghalaya**

**(Presented on \_\_\_\_\_)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

\_\_\_\_\_, 2020/ \_\_\_\_\_, 1941(Saka)

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**COMPOSITION OF THE**  
**COMMITTEE ON PAPERS LAID ON THE TABLE**  
**LOK SABHA**  
**(2019-2020)**

**Shri Shyam Singh Yadav** - **Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

- |    |                          |   |                             |
|----|--------------------------|---|-----------------------------|
| A. | Shri. Srinivas B. Prabhu | - | Joint Secretary             |
| B. | Shri. Kushal Sarkar      | - | Director                    |
| C. | Shri Munish Kumar Rewari | - | Additional Director         |
| D. | Shri R.K. Chaudhary      | - | Under Secretary             |
| E. | Shri Darpan Sharma       | - | Assistant Executive Officer |

## **INTRODUCTION**

I, Chairperson of the Committee on Papers Laid on the Table of the House (2019-20), having been authorized by the Committee to present this Report on their behalf, present this Eighteenth Report in respect of Action Taken by Government on the Recommendations/Observations contained in the Thirty-eighth Report (Sixteenth Lok Sabha) of the Committee.

1. The Committee considered and adopted this Report at their sitting held on 04.03.2020 .
2. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

**New Delhi**  
**\_\_\_\_\_ , 2020**  
**\_\_\_\_\_ , 1941 (Saka)**

**Shyam Singh Yadav**  
**Chairperson**  
**Committee on Papers Laid on the Table**  
**Lok Sabha**

## REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Thirty Eighth Report of Committee on Papers Laid on the Table (16<sup>th</sup> Lok Sabha) on the matter of delay in laying of the Annual Reports and Audited Accounts of National Institute of Technology, Meghalaya. The Report was presented to Lok Sabha on **07.01.2019**.

2. The Committee had made 05 Observations/Recommendations in the said Report. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statement showing the action taken by the Government on the Recommendations/Observations contained in the Thirty Eighth Report (16<sup>th</sup> Lok Sabha) is given in Appendix.

3. **The Committee in their Thirty Eighth Report had observed repeated delays ranging between 02 ½ to 14 months during the years 2013-14 to 2016-17, in laying of the Annual Reports and Audited Accounts of the National Institute of Technology, Meghalaya before the Parliament, by the Institute and the Ministry of Human Resource and Development.**

The Committee note that after the 38<sup>th</sup> Report was presented on 07.01.2019 in the Lok Sabha, the requisite documents for the year 2017-18 were laid on 11.02.2019 with a further reduced delay of over a month. The documents for the year 2018-19 have not been laid are laid before the Parliament. The Committee appreciates that the Institute has overcome several issues faced at early stages of its inception and has managed to reduce the overall delay period to a considerable extent. However, the Committee feels that the Ministry/Institute shall put in extra effort to completely eliminate such minor delays to fulfil its statutory requirement towards the Parliament.

The Committee also note that the Government have assured to adhere to the directions/recommendations of the Committee. The Committee has also been informed that Institute will be directed to ensure timely submission of requisite documents to the Ministry. The Committee would like to be informed about the further action(s) taken by the Institute/Ministry in this regard.

New Delhi  
\_\_\_\_\_, 2020  
\_\_\_\_\_, 1941 (Saka)

Shyam Singh Yadav  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha

**(Vide Para 02 of the Report)**

**STATEMENT SHOWING ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATION /CONCLUSION CONTAINED IN THIRTY EIGHTH REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2018-19)**

**National Institute of Technology (NIT) Meghalaya**

**RECOMMENDATION NO. 17**

The Committee note that the National Institute of Technology (NIT) Meghalaya, being a new institute in the north eastern part of the country, had difficulty in establishing infrastructure in the initial years. The Annual Reports and Audit Accounts of the Institute for the years 2013-2014 to 2014-2015 were laid on the table together, with delays of 14 months and 2 ½ months respectively. Further the Annual report and Audited Accounts of the Institute for the years 2015-2016 and 2016-2017 were also laid with delays of 02 ½ to 03 months. The Committee also note that though the period of delay has come down considerably, yet the Institute has not been able to adhere to the stipulated time frame. Sincere efforts are required on the part of the Institute and the Ministry concerned to ensure timely laying of the documents as continuous delays exhibit casual approach and lack of accountability towards Parliament.

**Reply of the Government**

NIT Meghalaya, despite having manpower constraints, has taken required measures and sincere efforts in laying the Annual Report and the Audited Annual Accounts for the year 2015-16 & 2016-17 in the Parliament.

**Annual Report and Annual Audited Accounts for the year 2015-2016:**

There occurs some delay due to non availability of regular Director and Registrar. The chronological order of events in respect of the Annual Report and Audited Accounts of NIT Meghalaya for the year 2015-2016 is given below:

**F. AUDIT REPORT (2015-16)**

1.	Date of finalization of Accounts by the Institute	29.07.2016
2.	Date of submission of Accounts to A.G. (Audit)	29.07.2016
3.	Commencement of Inspection of Accounts by A.G. (Audit)	08.09.2016
4.	Completion of Inspection of Accounts by A.G.(Audit)	16.09.2016
5.	Date of dispatch of Audited Accounts by the A.G. (Audit)	25.10.2016
6.	Date of approval by the Board of Governors of the Institute	27.10.2016
7.	Date of dispatch of Annual Audited Accounts to the Ministry.	02.01.2017
8.	Laid in the both houses of Parliament	20.03.2017(L S) and 23.03.2017 (RS)

#### **G. ANNUAL REPORT (2015-16)**

3 ·	Date of completion of Annual Report by the Institute	21.09.2016
4 ·	Date of approval by the Board of Governors of the Institute	20.10.2016
5 ·	Date of dispatch of Annual Audited Accounts to the Ministry )	02.01.2017
6 ·	Laid in the both houses of Parliament	20.03.2017(L S) and 23.03.2017 (RS)

#### **Annual Report and Annual Audited Accounts for the year 2016-2017:**

There occurs some delay on part of A.G (Audit). The AG (Audit) commenced their work on 16.10.2017 and completed it on 26.10.2017. The Separate Audit Report was however sent to the Institute only on 18.12.2017.

Further, it took a further three weeks for the printer to translate the Report into Hindi and deliver the Report to the Institute at Shillong.

The chronological order of events in respect of the Annual Report and Audited Accounts of NIT Meghalaya for the year 2016-2017 is given below:

**A. AUDIT REPORT (2016-17).**

1.	Date of finalization of Accounts by the Institute	19.06.2017
2.	Date of submission of Accounts to A.G. (Audit)	08.09.2017
3.	Commencement of Inspection of Accounts by A.G. (Audit)	16.10.2017
4.	Completion of Inspection of Accounts by A.G. (Audit)	26.10.2017
5.	Date of dispatch of Audited Accounts by the A.G. (Audit)	18.12.2017
6.	Date of approval by the Chairman, Board of Governors of the Institute*	28.12.2017
7.	Date of dispatch of Annual Audited Accounts to the Ministry (both Hindi and English)	16.01.2018
8.	Laid in the both Houses of Parliament	2.4.2018(LS) 22.03.2018(RS)

**B. ANNUAL REPORT (2016-17)**

1.	Date of completion of Annual Report by the Institute	06.09.2017
2.	Date of approval by the Board of Governors of the Institute	27.11.2017
3.	Date of dispatch of Annual Report to the Ministry (both Hindi and English)	16.01.2018
Laid in the both Houses of Parliament		2.4.2018(LS) 22.03.2018(RS)

(Ministry of Human Resource Development O.M. 38-7/2016-TS-III dated 29/03/2019)

## Recommendation No. 18

The Committee were informed by the Ministry that delay in appointment of statutory auditor and the time taken by audit authority in auditing were the main reasons for delay. The Committee, however, observed that the delay was at several stages. The Institute had approached the audit authorities for appointment of auditors after closure of financial year in both the years under examination. Further 08 months and 03 months respectively, were taken by the Institute in finalizing, getting approval of Competent Authority, translation and printing of documents and sending them to the Ministry. The Ministry, in turn, took over 06 months and 01 month in laying the documents before the Parliament causing an overall delay of almost 14 months and 2 ½ months in the year 2013-14 and 2014-15.

### **Reply of the Government**

The time taken by the Audit Authorities in submitting the final Separate Audit Report is still one of the main reasons for delay in laying of these documents. NIT can carry out audit of a financial year only after its closure. The report of the audit has to be placed before the Institute's Finance Committee and Board of Governors to obtain their approval and then only it can be sent to the A.G. (Audit) for appointment of auditors.

As mentioned earlier, NIT Meghalaya is a new NIT which started its functioning from the Home State since 2012. A new Institute normally faces general and specific hurdles for commencing its normal operations. Hence, submission of Annual Report for the year 2013-14 suffered due to this. The delay in submission of Annual Report for the year 2014-15 got reduced considerably from 15 months to 3 months. NIT Meghalaya which is facing several constraints due to its location, available trained manpower, lack of necessary services, etc. which have been sorted out to a large extent over the years since then.

(Ministry of Human Resource Development O.M. 38-7/2016-TS-III dated 29/03/2019)

### Recommendation No. 19

During the evidence as well as in reply to the questionnaire the Committee note that the Institute has been facing difficulties in translation and printing of documents in the North Eastern area. It is not clear whether Ministry's advice to hire the services of a local agency to look after the task of translation, typing and printing of the reports was implemented by the Institute or not, as the Institute failed to speed up the finalization of documents for subsequent years also i.e., 2015-16 and 2016-17.

### **Reply of the Government**

As per the Ministry's advice, NIT Meghalaya has secured the services of an agency based in Kolkata for translation and printing of the Reports for the last three years. However, proof reading of the report, particularly the Hindi version, takes time about four to five weeks to finalize the Reports due to its Non Hindi speaking region.

Despite these constraints, NIT Meghalaya has been able to submit the Annual Report and the Audited Annual Accounts for the year 2017-18 on 31<sup>st</sup> December, 2018 with minor delay.

(Ministry of Human Resource Development O.M. 38-7/2016-TS-III dated 29/03/2019)

### RECOMMENDATION SERIAL NO. 20

The Committee are displeased to note the Ministry of Human Resource and Development is not clear about the statutory provision and timeline for laying of Annual Reports and Audited Accounts of the National Institute of Technology, Meghalaya on the Table of both the Houses of Parliament in NITSER Act, 2007. The Committee were informed that there is no such provision in the Act, though clause 22(4) of the NITSER Act, 2007, clearly provides for the same. The Committee directs the Ministry/ Institution to comply with statutory provision of NITSER Act, 2007 and to ensure that the documents of NIT-Meghalaya pertaining to the year 2017-18 onwards are

laid within stipulated time. The Committee shall be informed of the compliance of the directions and also measures taken by the Ministry in this matter.

**Reply of the Government**

NIT, Meghalaya has submitted the Annual Reports & Audited Account of statement for the year 2017-18 to the Ministry on 31<sup>st</sup> December, 2018 which were subsequently laid in Rajya Sabha on 7<sup>th</sup> February, 2019 & Lok Sabha on 11<sup>th</sup> February, 2019, . Thus, quantum of delay in laying of these documents in Parliament has been reduced significantly.

The chronological order of events in respect of the Annual Report and Audited Accounts of NIT Meghalaya for the year 2017-2018 is given below:

**A. ANNUAL REPORT (2017 - 2018)**

1	Date of approval by Board of Governors	13.12.2018
2	Date of receipt in the Ministry English and Hindi	31.12.2018
	Laying in the both Houses of Parliament	07/02/2019(RS) 11/02/2019(LS)

**B. AUDITED REPORT (2017– 2018)**

1.	Date of finalization of Accounts by the Institute	24.07.2018
2.	Date of submission of Accounts to AG (Audit)	10.08.2018
3.	Commencement of Inspection of Accounts by AG (Audit)	21.08.2018
4.	Completion of Inspection of Accounts by AG (Audit)	06.09.2018
5.	Date of dispatch of Audit Report by the A.G. (Audit)	05.12.2018
6.	Date of approval of FC/BoG of the Institute	13.12.2018
7.	Date of receipt in the Ministry: English and Hindi	31.12.2018
8	Laid in the both Houses of Parliament	07/02/2019(RS) 11/02/2019(LS)

This Ministry is fully committed to fulfil statutory requirements of laying Annual Reports in time before Parliament.

(Ministry of Human Resource Development O.M. 38-7/2016-TS-III dated 29/03/2019)

#### Recommendation No. 21

The Committee also impress upon the Ministry to note that in case of delay in laying of the Annual Reports and Audited Accounts of the NIT-Meghalaya due to unavoidable reasons, a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days as recommended by the Committee in its earlier reports.

#### Reply of the Government

Subsequent upon the receipt of the requisite number of copies of Annual Report from the Institute, the Ministry of HRD used to lay these documents with statement of delay. However, NIT-Meghalaya will be directed to ensure timely submission of these documents in the Ministry so that the same shall be laid in both the Houses of Parliament in stipulated time. The direction of the Committee will be adhered to in this regard.

(Ministry of Human Resource Development O.M. 38-7/2016-TS-III dated 29/03/2019)

**EXTRACTS OF MINUTES OF THE SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

The Committee sat on Wednesday, 04<sup>th</sup> March 2020 from 15:00 hrs to 16:00 hrs. in Committee Room 'E', Parliament House Annexe Building, New Delhi.

**PRESENT**

Shri Shyam Singh Yadav - **Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Choudhary Mehboob Ali Kaiser
5. Dr. Amol Ramsing Kolhi
6. Shri Raja Amareshwara Naik
7. Shri Jamyang Tsering Namgyal
8. Shri T.N. Prathapan
9. Shri Saptagiri Ulaka
10. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.

3. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Report and Audited Accounts of :-

- i. Bharat Broadband Network Limited (BBNL), New Delhi;
- ii. SEZ- FALTA Kolkata, SEEPZ Mumbai and NOIDA;
- iii. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;
- iv. National Council for Teachers Education, New Delhi;
- v. Science & Engineering Research Board, New Delhi;
- vi. National Sports Development Fund (NSDF);
- vii. Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur, West Zone Cultural Centre (WZCC) Udaipur, South Central Zone Cultural Centre (SCZCC) Nagpur, North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur;
- viii. Export Inspection Council of India (EIC),

After deliberations, the Committee adopted the Eight Original Reports without modifications.

4. Thereafter, the Committee took up for consideration Fifteen Action Taken Reports regarding Recommendations/Observations made by the Committee in their Original Reports regarding delay in laying of the Annual Reports and Audited Accounts of:-

- i. Central Pollution Control Board (CPCB), New Delhi;
- ii. National Council of Educational Research & Training (NCERT), New Delhi;
- iii. Banaras Hindu University, Varanasi;
- iv. Aligarh Muslim University, Aligarh;
- v. Nehru Yuva Kendra Sangathan (NYKS), New Delhi;
- vi. National Institute of Solar Energy (NISE), New Delhi;
- vii. Office of the Chief Commissioner for Personswith Disabilities (CCPD), New Delhi;
- viii. National Commission for Scheduled Castes (NCST), New Delhi
- ix. National Commission for Safai Karamcharis (NCSK), New Delhi
- x. National Institute of Technology, Meghalaya;
- xi. National Institute of Technology, Mizoram;
- xii. National Mission for Clean Ganga (NMCG), New Delhi;
- xiii. AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);
- xiv. Centre for Development for Telematics (CDOT), New Delhi; and
- xv. National Institute of Pharmaceutical Education Research (NIPER), Mohali.

After deliberations, the Committee adopted the Fifteen Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

6-16. X X X X X

**The Committee then adjourned.**